

(2024) 11 MAN CK 0038

Manipur High Court (Imphal)

Case No: Writ Petition (C) No. 410 Of 2023

Langam Nganthoi

APPELLANT

Vs

State Of Manipur & 3 Ors.

RESPONDENT

Date of Decision: Nov. 15, 2024

Hon'ble Judges: Ahanthem Bimol Singh, J

Bench: Single Bench

Advocate: U. Augusta, Th. Vashum, Rajesh Ranjan, T. Momo

Judgement

Ahanthem Bimol Singh, J

Mr. U. Augusta, learned counsel appearing for the petitioner seeks three weeks' time for filing rejoinder affidavit to the counter affidavit filed on behalf of respondent Nos. 3 & 4.

Mr. Th. Vashum, learned GA appearing for the State respondents also seeks three weeks' time for filing counter affidavit.

Mr. Rajesh Ranjan, learned counsel and Mr. T. Momo, learned senior counsel appearing for respondent Nos. 3 and 4 respectively, submitted that the present writ petition is not maintainable.

The submission made above, will be considered on the next date.

As prayed for, list this case again on 20-12-2024.